

Designs of Hooghly River Bridge

5209. SHRI DEVEN SEN : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether it is a fact that the Hooghly River Bridge Commissioner's instead of inviting designs from the designers, have asked the contractors to provide their design ; and

(b) whether it is also a fact that criticisms have been made that a high level bridge on piers would be a calculated risk which could have been eliminated by advanced Cantilever bridge and that the 1500 ft. span between the two piers is not enough ?

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI IQBAL SINGH) : (a) and (b). The requisite information is being collected from the State Government, who are primarily concerned with the project, and will be laid on the Table of the Sabha in due course.

Particulars of Members of the Technical Committee Set up for Hooghly River Bridge

5210. SHRI DEVEN SEN : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) the number of members of the Technical Committee set up for the Hooghly River Bridge ; and

(b) their names, designations and technical qualifications ?

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI IQBAL SINGH) : (a) and (b). The requisite information is being collected from the State Government who are primarily concerned with the project and will be laid on the Table of the Sabha in due course.

Expenditure on Foreign Visits of Ministers

5211. SHRI BHARAT SINGH CHAUHAN : Will the Minister of FINANCE be pleased to state :

(a) the names of Union Ministers who have visited foreign countries during this

year and the amount spent individual-wise and foreign exchange allowed in each case ; and

(b) the purpose of each visit ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). The information is being collected and will be laid on the Table of the House as soon as it is available.

Action Against Industrial Houses under Monopolies Act

5212. SHRI SHIVA CHANDRA JHA : Will the Minister of COMPANY AFFAIRS be pleased to state :

(a) whether Government have taken any action against any industrial house up till now under the Monopolies and Restrictive Trade Practices Act ;

(b) if so, the details thereof ; and

(c) if not, the reasons therefor ?

THE MINISTER OF COMPANY AFFAIRS (SHRI RAGHUNATHA REDDY) : (a) to (c). The question of action being taken against the undertakings which violated the provisions of the Monopolies and Restrictive Trade Practices Act is under examination.

राजस्थान में सीमा सड़कों के निर्माण में घोटाला

5213. श्री झोंकार लाल बेरवा : क्या पोतपरिवहन तथा परिवहन मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने राजस्थान में सीमा सड़कों के निर्माण में 2.5 करोड़ रुपये के घोटाले का पता लगाया है ।

(ख) क्या निमित्त की जाने वाली सड़कों की लम्बाई के लक्ष्य प्राप्त नहीं किये गये हैं, और

(ग) यदि हां, तो पूर्व निर्धारित कार्यक्रम के अनुसार कितनी लम्बी सड़कों का निर्माण किया जाना था तथा किन-किन स्थानों पर ये सड़कें निर्मित की जानी थी, तथा वस्तुतः

कितनी लम्बी सड़कें निर्मित की गई हैं तथा शेष सड़कों का निर्माण पूरा न करने के क्या कारण हैं ?

घातपरिवहन तथा परिवहन मन्त्रालय में उप-मन्त्री (श्री इकबाल सिंह) : (क) से (ग). 2.5 करोड़ रुपये का कोई बोटाला नहीं पकड़ा गया, तथापि राजस्थान सरकार के अनुरोध पर जांच करने के लिए इस मन्त्रालय के मुख्य इंजीनियर (सड़क) तथा मुख्य इंजीनियर (यांत्रिक) की एक समिति नियुक्त की गई है। रक्षा मन्त्रालय की आवश्यकताओं के अनुसार सामरिक सड़क कार्यक्रम समय-समय पर संशोधित किया जाना है। संशोधित कार्यक्रम के अधीन 1367 मील लम्बी सड़कें बनायी हैं। जिनमें से सड़कों के 1063 मील का काम पहले पूरा हो चुका है। तथा 304 मील पर निर्माण के अग्रिम स्तर पर है। इन सड़कों का ठीक स्थान बसाना लोक हित में नहीं है। इन सड़कों के निर्माण कार्य पर वर्षानुवर्ष घन बिलाने की उपलब्धता के अनुसार प्रगति हो रही है।

**Use of Boats of Fisheries Department
for Smuggling in Kerala**

5214. SHRI RAJ DEO SINGH : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that some of the mechanised boats of the Kerala Government's Fisheries Department were being used in smuggling operations ; and

(b) if so, the details thereof and the efforts made by Government to detect such cases ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : (a) There has been no instance of boats belonging to Government of Kerala being used for smuggling.

(b) Does not arise,

**Smuggling Activities Along the
Coast Line of Kerala**

5215. SHRI RAJ DEO SINGH : Will the Minister of FINANCE be pleased to state :

(a) whether there are vulnerable points on Kerala's coastline which are ideally suited to smuggling operations and that there are no efficient and fool-proof coastal patrolling arrangements ; and

(b) if so, the details regarding the number of smuggling cases detected, the number of persons arrested during the last one year and number of persons among them who are attached to political parties ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : (a) There are some vulnerable areas on Kerala's coastline which are suited to smuggling operations. Some patrolling arrangements are there. Attempt is being made to increase these.

(b) Information is being collected and will be laid on the Table of the House.

**Enquiry into Working of Polytechnics
in Delhi**

5216. SHRI RAM SWARUP VIDYA-RTHI : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether the staff members in Delhi Polytechnics have been complaining of poor working conditions and repression of Principals ;

(b) whether they have been demanding an enquiry into the working of Polytechnics ; and

(c) if so, when Government propose to institute an enquiry into the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN) : (a) Yes, Sir.

(b) Yes, Sir. The Association of Gazetted Officers of Technical Education has represented that an enquiry be held into the working of Polytechnics.

(c) The Delhi Administration has been looking into the individual complaints and